

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(CAA) No.305/KB/2017

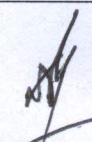
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company	MSP Metalics Ltd		
Under Section	391(2) & 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Manjira Bhutaria
Adv
2. Ms. Meenakshi Manot
Adv
3. Mr. Debagha Banerjee
Adv

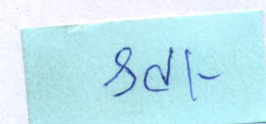
Petitioner


29/1/18

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)